



विधिकार्य निदेशालय
DIRECTORATE OF LEGAL AFFAIRS
केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड
CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS



फ़ाइल संख्या : 1080/08/DLA/SC/2022/||०|

दिनांक : 12.05.2022

To

All Principal Chief Commissioners
All Chief Commissioners
All Principal Director Generals
All Director Generals

Sirs/Madams,

Subject: Uploading of Important High Court Judgments on CBIC website – reg.

DLA had conveyed the directions of Member (Legal), regarding uploading of all important judgments of High Courts on the CBIC website vide this office letter of even no. 196-200 dated 04.02.2022 in the prescribed format. Copy of the letter is enclosed for ready reference.

2. However, it has been observed that as on date, very few judgments have been uploaded on CBIC website.

3. It is to further state that the format was devised in a manner so that the issue could be grasped at a glance by the field officers and the detailed order could be referred in case of need. However, it is observed that, in most cases, gist of the judgment has not been provided to convey the issue/ratio. Some zones have simply forwarded the judgments without reference to the format. To obviate the problem in future, it has been decided to accept information sent with approval JC/ADC.

4. I am further directed by the Member (Legal) to get data-base of HC judgments updated till April, 2022 at the earliest.

Yours faithfully,

(Mahendra Ranga)

Principal Commissioner

OR

Copy to –

1. Sr. P.S. to the Member (Legal), CBIC, North Block, New Delhi-110001.
2. The Commissioner (Legal), CBIC, 5th Floor, Hudco Vishala Building, R.K. Puram, New Delhi – 110066.
3. The Joint Secretary (Review), CBIC, 4th Floor, Hudco Vishala Building, R.K. Puram, New Delhi – 110066.
4. The Additional Director General, Directorate General of Systems, Indirect Taxes and Customs, Tower 1&2, 1st Floor, NBCC Plaza, Pushp Vihar, Sector-5, Saket, New Delhi – 110017 with a request to advise the webmaster suitably.

Principal Commissioner

OR

Issued by
12/5/22



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DIRECTORATE OF LEGAL AFFAIRS
केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड
CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS



फ़ाइल संख्या : 1080/08/DLA/SC/2022/146-200

दिनांक : 04.02.2022

To

All Principal Chief Commissioners
All Chief Commissioners
All Principal Director Generals
All Director Generals

Sirs/Madams,

Subject: Uploading of Important High Court cases on CBIC website – reg.

It may be observed that the reportable judgments of the Hon'ble Supreme Court are being regularly uploaded by this Directorate on the CBIC website (www.cbic.gov.in) under the legal affairs section alongwith gist of the judgment.

2. The Member (Legal) has desired that all zones should also upload the important judgments of High Courts on the CBIC website in the following format:

S. No	Case Number	Date of Judgement	Name of Party	Formation	Gist of the Judgment	Judgment Link

3. It is therefore requested that copies of High Court judgments may be sent on e-mail to webmaster.cbic@icegate.gov.in.

Yours faithfully,

(Mahendra Ranga)

Principal Commissioner

O/C

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1. Sr. P.S. to the Member (Legal), CBIC, North Block.
2. The Commissioner (Legal), CBIC, 5th Floor, Hudco Vishala Building, R.K. Puram, New Delhi – 110066.
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